

- (15) The Working Journalists (Amendment) Bill.
- (16) The Employees' Provident Fund (Amendment) Bill.
- (17) The Employees' State Insurance (Amendment) Bill.
- (18) The Wealth Tax (Amendment) Bill.
- (19) The Finance Bill (No. 2).

15. Members of Parliament: This is the last occasion on which I shall address you as the President of the Republic. It has been a great joy and privilege for me to serve our motherland as the elected head of the people for over twelve years. I have had my share of Parliamentary life and duties prior to acceptance of this high office and cherish the highest regard for and confident hopes in our Parliamentary institutions and ways. I have no doubt that you will maintain the high traditions established by your predecessors.

16. It is also our good fortune that our Parliament enjoys the respect of our people and it has become rooted in our political sentiments. While it derived its basic norms and procedures from the British Parliament, it has developed its own dynamism and it continues to do so, establishing its own conventions and methods born in the context of our own experience and needs.

17. As I said in my last address it is the objective and purpose of my Government to follow steadfastly firm policies and to implement effective measures to establish in our land a democratic and socialist society. Thus alone will national progress and increase in productivity be synonymous with social justice, and dynamic progress will be peaceful and our country will march with firmness and speed.

18. I now bid you farewell and leave you to your labours, confident that with your experience, your patriotic fervour and your sense of dedication to duty, the imperative

call of the urgent tasks that await us will always and in full measure command your skill and dedication.

19. I wish you well. May all of you and our Parliamentary institutions progress in strength and stability, inspire our people to more and more democratic endeavour and assist in the process of the growth of peace and international co-operation.

10.29½ hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE SALAR JUNG MUSEUM ACT, 1961.

The Deputy Minister in the Ministry of Law (Shri Hajarnavis): On behalf of Shri Humayun Kabir, I lay on the Table a copy of the Salar Jung Museum Rules, 1961 published in Notification No. G.S.R. 1582, dated the 30th December, 1961, under sub-section (3) of section 27 of the Salar Jung Museum Act, [Placed in Library, See No. LT-2/62.]

NOTIFICATION UNDER THE AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT, 1956

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): I beg to lay on the Table a copy of the Agricultural Produce (Development and Warehousing) Corporations (Amendment) Rules, 1962 published in Notification No. G.S.R. 253, dated the 23rd February, 1962, under sub-section (3) of section 52 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956. [Placed in Library. See No. LT-3/62.]

10.30 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following seven Bills passed by the Houses of Parliament during the Sixteenth Session of the Second Lok